GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 3564 ANSWERED ON 10/08/2021

BENEFICIARIES OF PENSION SCHEMES

3564. SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the beneficiaries of various pension schemes being implemented by the Government in the State of Gujarat during the last five years including the persons belonging to the Scheduled Castes category;
- (b) whether the Government is contemplating to make further amendments in the pension schemes;
- (c) if so, the details thereof along with the steps being taken in this regard; and
- (d) the steps taken by the Government to make pension schemes more inclusive?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (d) The details of the beneficiaries covered under National Social Assistance Programme (NSAP) pension schemes for old aged, widows and disabled persons living below poverty line in the State of Gujarat including the persons belonging to the Scheduled Castes category during the last five years are enclosed in **Annexure**. No such proposal for its amendment is under the consideration of the Government.

Annexure

Annexure referred to in parts (a) to (d) of reply of Lok Sabha Unstarred Question number 3564 to be answered on 10.08.2021

Financial Year	Number of beneficiaries under pension schemes of NSAP		
	IGNOAPS	IGNWPS	IGNDPS
2016-2017	538098	12548	6588
2017-2018	474415	63163	7834
2018-2019	559443	85122	9265
2019-2020	580706	97473	10774
2020-2021	580706	218395	12370